

(13)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 10.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/315/IB/2018  
NAME OF THE PETITIONER(S) : J. BHUVANESHWARI, J. JAYABALAN,  
R. KALYANI KUMARI  
NAME OF THE RESPONDENT(S) : AKSHAYA PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Akshaya Benjamin  
Counsel for the Respondent



2) S. Dhanyalekshmanam  
Counsel for Applicant/Petitioner



**ORDER**

Counsels for both the parties are present. Counsel for the Petitioner has submitted that the possibilities of settlement are being explored and prayed for time to report the same. At request, time is enlarged. Put up on 06.08.2018 at 10.30 A.M.

-50-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk